

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2773
ANSWERED ON:07.12.2009
IRREGULARITIES IN SHIP BUILDING COMPANIES
Ramkishun Shri

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has received any complaints regarding financial irregularities in ship building companies in the country;
- (b) if so, the details thereof, State-wise;
- (c) the number of cases reported/registered against public and private ship building companies during each of the last three years and the current year, separately, State-wise; and
- (d) the action taken by the Government against persons/companies found guilty?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

(a) to (d): The following complaints/reports have been received by the Government:-

(i) CBI, Visakhapatnam has intimated about two regular cases filed against the officials of Hindustan Shipyard Ltd., Visakhapatnam.(Andhra Pradesh).

(ii) A complaint regarding certain irregularities in personal travelling claim by a Director of Goa Shipyard Ltd., Goa has been intimated by Goa Shipyard Ltd. A report in the matter was submitted to Secretary, Central Vigilance Commission on 15.7.2009.

(iii) The Ministry of Corporate Affairs has informed that there is no complaint regarding financial irregularities made in shipbuilding companies. However, three complaints were received by the Registrar of Companies, Goa for non-repayment of matured/redemption amount of debentures, non-receipt of share certificates on conversion of debentures and reduction of capital being carried out without information to members against M/s. Western India Shipyard Ltd. M/s. Western India Shipyard Ltd. has not filed Annual Return for the year 2007-08 for which Registrar of Companies, Goa has filed prosecution under Section 162 of the Companies Act, 1956.